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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH,  
ALLAHABAD

CIVIL MISC. REVIEW APPLICATION NO.18 OF 2007  
IN  
OA.No.41/2007

DATE OF ORDER: 6<sup>th</sup> JUNE 2007

HON'BLE MR. K.ELANGO, MEMBER 'J'  
HON'BLE MR. M.JAYARAMAN, MEMBER 'A'

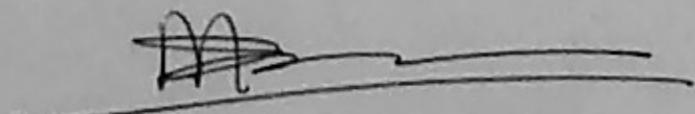
Shri Balvir Bahadur, son of Late Shri Jhumak Lal,  
R/o 259, Teachers' Colony, Bagh Guddar,  
District Bareilly.

Applicant

By Advocate Shri K.Ajit.

Versus

1. Union of India through the Secretary,  
Ministry of Human Resources & Development,  
Government of India, New Delhi,
2. The Kendriya Vidyalaya Sangathan,  
18, Institutional Area, Shaheed Jeet Singh Marg,  
New Delhi through its Joint Commissioner (Admn.)
3. The Assistant Commissioner,  
Kendriya Vidyalaya Sangathan, Salawala,  
Hathibrkala, Dehradun, Uttaranchal,
4. The Assistant Commissioner,  
Kendriya Vidyalaya Sangathan,  
SCO No.72-73 Sector 31-A,  
Chandigarh,



(2)

5. Enquiry Officer, Shri M.M.Lal,  
Assistant Commissioner (Retired),  
D-63, Ashok Vihar, Phase-I,  
Delhi.

Respondents

By Advocate Shri N.P.Singh

ORDER

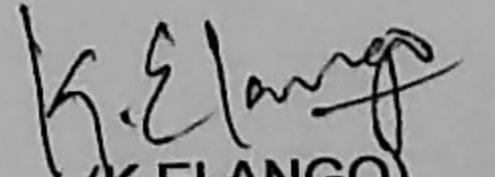
By Mr. M.Jayaraman, Member (A)

The Review Application herein has been filed by the respondents in the OA wherein the main ground taken by the applicants here is that the Tribunal has ignored the judgment of Guwahati High Court in an identical matter setting aside the Orders passed by the Central Administrative Tribunal, Guwahati Bench which was relied on by the learned counsel for the applicant in the OA.

2. We have duly considered the above contentions and in our view, all the issues raised by rival sides, have been taken into consideration before coming to a conclusion to allow the OA. We are of the view that there is no error apparent on record calling for review of the order passed. The Review Application deserves to be dismissed. If the applicants are aggrieved by the order, they are free to pursue the appellate remedies available under the Act before the competent court.

3. The Review Application is accordingly dismissed. There shall be no order as to costs.

  
(M.JAYARAMAN)  
MEMBER (ADMN.)

  
(K.ELANGO)  
MEMBER (JUDL.)